

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	<b>IA (IBC)/187/2022, IA (IBC)/142/2024 in Company Petition IB/54/2022</b>
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	<b>Jammu &amp; Kashmir Bank Ltd</b>
NAME OF THE RESPONDENT(S)	<b>Kanumuru Raghuram Krishama Raju</b>
UNDER SECTION	<b>95 of IBC</b>

**ORDER**

**IA (IBC)187/2022**

**Present:** Ld. Counsel Mr. DVAS Ravi Prasad, Mr. Yogesh Kumar Jagia and  
Mr. Harshit Ratra for the Applicant.  
Ld. Counsel Mr. Dharmesh S. Jain for the Respondent.

Pleadings stand completed. For hearing, **matter is adjourned to 30.08.2024.**

**IA (IBC)142/2024**

**Present:** Ld. Counsel Mr. DVAS Ravi Prasad, Mr. Yogesh Kumar Jagia and  
Mr. Harshit Ratra for the Applicant.  
Ld. Counsel Mr. Dharmesh S. Jain for the Respondent.

Counter filed by the Respondent. Ld. Counsel for the Applicant prays time for  
filing rejoinder. 10 days time is granted for filing rejoinder. **Matter is adjourned  
to 30.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**